सत्यमेव जयते

Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Jul/202122/5 **DATED**: 15/09/2021

Please Note

i. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in

ii. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.

iii. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

MEETING No. NC/5/MEET/Jul/202122/5 **DATE HELD ON:** 15/09/2021

Meeting No. NC/5/MEET/Jul/202122/5 dated 15/09/2021 of Norms Committee - V for the year 2021-22 was held on 15/09/2021, 23.09.2021 under the Chairmanship of Amiya Chandra,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Amiya Chandra, Additional DGFT (Addl. Charge)	Office of the Additional Director General of Foreign Trade, Mumbai
2	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
3	P. Kumar,Assistant Section Officer	Directorate General of Foreign Trade, Delhi
4	KuldEEp Singh,Technical Authority	Technical Consultant,DGFT
5	ramasrey lal,Technical Authority	Technical Consultant,DGFT

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6	NAND Lal,Technical Authority	Technical Consultant,DGFT
7	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT

i. Minutes of Meeting No. NC/5/MEET/Jul/202122/5 held on 15/09/2021 were circulated among all the members of the Committee . On receipt of comments, the minutes were finalized .

Minutes of the cases discussed in the meeting are as under:

MEETING NUMBER: NC/5/MEET/Jul/202122/5 **DATED:** 15/09/2021 **HELD ON:** 15/09/2021

Case No.	018405000757AM2
Case Status	Case Deferred
Party Name	J.K. FABRICS BANGALORE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000757AM21
RA File Number	072404000198 AM13
Licence No and Date	0710090528/31/08/2012
Norms Committee Decision:	**Decision:**The Committee considered the case as per agenda along with other relevant paper and based upon recommendation of technical authority , Committee decided to ask the firm to furnish the following: 1. Breakup of fabric, made ups, Sarees in Sq. Mtr. And Kg's. 2. Content of respective inputs in export products in Sq. Mtr. As well as in Kg's. The case stands deferred for re-listing.

Case No.	018405000758AM21
Case Status	Case Deferred
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000758AM21
RA File Number	072404000331 AM18
Licence No and Date	0710112870/23/02/2018
Norms Committee Decision:	The Committee considered the case as per agenda along with other relevant paper and based upon recommendation of technical authority , Committee decided to ask the firm to furnish the following:

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	1. Applicant to display in the image, the use of 5 lining , interlining and poly wadding with justification for use of high quantity in 4 lining. 2. Quantity of interlining and wadding given in yards while CAD is in metric units. Requirement of interning and poly wadding may be given in Sq metres. High quantity of poly wadding may be justified. 3. Number of bundles/Pcs is not given in any CAD. The case stands deferred for re-listing.

Case No.	018405000577AM21
Case Status	Case Rejected
Party Name	MAGNUM FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000577AM19
RA File Number	062404000052 AM19
Licence No and Date	0610039060/13/12/2018
Norms Committee Decision:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the firm on 23.09.2019 followed by reminder on 15.10.2020 to furnish the following information: 1. Complete calculation for requirement of PU synthetic leather, giving drawing/design of each type of export product where PU synthetic leather to be used and also wastage of raw material with layout of cutting of PU synthetic leather. 2. Comparison with the norms fixed for PU synthetic leather fixed in SION for respective export product. 3. Production of export product vis-a-vis consumption for raw material for the last three years duly certified by Chartered Accountant. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000330AM21
Case Status	Case Rejected
Party Name	TORAY KUSUMGAR ADVANCED TEXTILE PRIVATE LIMITED

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Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000330AM20
RA File Number	522404000075 AM19
Licence No and Date	5210042898/01/01/2019
Norms Committee Decision:	The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 20.02.2020 followed by reminder on 23.09.2020. However, no information has been received so far. Therefore, the Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000705AM21
Case Status	Case Deferred
Party Name	EMMBI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000705AM21
RA File Number	039404000153 AM20
Licence No and Date	0310829380/31/05/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm. Therefore, the Committee decided to send a final reminder to the firm for furnish the complete set of application for fixation of norms. The case stands deferred for re-listing.

Case No.	018405000112AM21
Case Status	Case Rejected
Party Name	RAGHAV HOME FASHIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000112AM20
RA File Number	332404000010 AM20
Licence No and	3310030554/12/06/2019

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Date	
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the firm on 11.06.2020 followed by reminders on 23.09.2020, 15.10.2020 to furnish the following 1. Net Import content in the export product giving wastage, if any, separately for each import product. 2. Complete calculation for requirement of raw materials /component including Vegan PU with Suede Fabric for manufacture. 3. GSM/thickness of Fabric with specification and meaning /details of Vegan PU with Suede in Fabric. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000174AM21
Case Status	Case Rejected
Party Name	GRAND INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000174AM20
RA File Number	062404000030 AM20
Licence No and Date	0610039249/23/07/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on dated 05.11.2020, 20.01.2020, 07.07.2020 and15.09.2020 to furnish the complete set of application. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000244AM21
Case Status	Case Rejected
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000244AM20

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RA File Number	022404000088 AM20
Licence No and Date	0210209416/04/09/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the firm on 02.12.2019 followed by reminders on 20.02.2020, 24.09.2020, 15.10.2020 to furnish "Net content of input in export product together with manufacturing process and stage wise wastage". However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000267AM21
Case Status	Case Deferred
Party Name	FLOOR DECOR
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000267AM20
RA File Number	352404000022 AM20
Licence No and Date	3510045603/20/09/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted their reply and same has been sent to the technical authority for their comments. Based on recommendation of Technical authority, committee decided ask the firm to furnish the following: 1. Weight of the PVC compound in export product. 2. Details of Indigenous input with quantity. The case stands deferred for re-listing.

Case No.	018405000703AM21
Case Status	Case Deferred
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021

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HQ File Number	018405000703AM21
RA File Number	092404000298 AM20
Licence No and Date	0910068011/23/09/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per agenda along with other relevant papers and decided ask the firm to furnish the following: 1. Complete set of application. 2. Net weight of export product. 3. Percentage net content of each import item in export in weight terms. 4. Detailed specification with catalogue of import item no 3 to 9 and percentage DRC in import no-06. 5. Percentage wastage claimed for each import item. 6. Material balance between import and export. The case stands deferred for re-listing.

Case No.	018405000326AM20
Case Status	Case Approved
Party Name	MATRIX CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000326AM20
RA File Number	052404000424 AM20
Licence No and Date	0510412305/31/10/2019
Norms Committee Decision:	The Committee considered the case as per the agenda and noted that firm has submitted their reply on dated 07.01.2021 and same had been referred to technical authority. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import Item	Qty. Recommended
LADIES CARDIGAN(MADE OF 97% POLYESTER 3% SPANDEX KNITTED FABRIC - GSM 350 +/- 10% (STYLE NO. 18109)	1140 Nos.	FABRIC GSM 350 +/- 10%	2907 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No.	018405000332AM20
Case Status	Case Rejected
Party Name	ENVOGUE WOOD WORKING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000332AM20
RA File Number	052304000297 AM20
Licence No and Date	0510412332/01/11/2019
Norms Committee Decision:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the firm on 21.02.2019 followed by reminder on 24.09.2020 to furnish the following: 1. Weight of each export product in kgs. Without filling. 2. Net contents of imported knitted fabrics in each export product. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000347AM20
Case Status	Case Approved
Party Name	FREUDENBERG PERFORMANCE MATERIALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000347AM20
RA File Number	042404000123 AM20
Licence No and Date	0410166256/11/11/2019
Norms Committee Decision:	**Decision:**The Committee considered the case as per the agenda along with other relevant paper and based on recommendation of technical authority Letter no UO no 37(5)/44/Textiles/2021-22 date 14.09.2021, committee decided to approve the norms as under: RA concerned may take necessary action subject to compliance of other usual conditions.

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Sl	Export item	Export Qty.	Import item	Qty recommended
1	Nonwoven Fusible interlining, width 90 cms. Color:White (AP48-10-90 cms)	75000 Meters	Nonwoven Fusible interlining, width 179 cms. Color:White (C10025H-10-179 cms)	38625 Meters.
2	Nonwoven Fusible interlining, width 90 cms. Color:Charcol (AP48-85-90 cms)	75000 Meters	Nonwoven Fusible interlining, width 179 cms. Color:Charcol (C10025H-85-179 cms)	38625 Meters.
3	Nonwoven Fusible interlining, width 90 cms. Color:White (AP68-10-90 cms)	50000 Meters	Nonwoven Fusible interlining, width 179 cms. Color:White (C10035H-10-179 cms)	25750 Meters.
4	Nonwoven Fusible interlining, width 90 cms. Color:Charcol (AP68-85-90 cms)	50000 Meters	Nonwoven Fusible interlining, width 179 cms. Color:Charcol (C10035-85-181 cms)	25750 Meters.
5	Nonwoven Fusible interlining, width 90 cms. Color:White (AP78-10-90 cms)	75000 Meters	Nonwoven Fusible interlining, width 179 cms. Color:White (C10025H-10-181cms)	38625 Meters.
6	Nonwoven Fusible interlining, width 90 cms. Color:Charcol (AP78-85-90 cms)	100000 Meters	Nonwoven Fusible interlining, width 179 cms. Color:Charcol (C10025H-85-181 cms)	38625 Meters.
7	Nonwoven Fusible interlining, width 90 cms. Color:White (AP88-10-90 cms)	30000 Meters	Nonwoven Fusible interlining, width 179 cms. Color:White (C10035-85-179 cms)	15450 Meters.
8	Nonwoven Fusible interlining, width 90 cms. Color:Charcol (AP88-85-	30000 Meters	Nonwoven Fusible interlining, width 179 cms. Color:Charcol	15450 Meters.

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		90 cms)		(C10035-85-179 cms)	
	9	Nonwoven Fusible interlining, width 90 cms. Color:White (AP48-10-90 cms)	75000 Meters	Nonwoven Fusible interlining, width 179 cms. Color:White (C10035-10-179 cms)	38625 Meters.
	10	Nonwoven Fusible interlining, width 90 cms. Color:Charcol (AP48-85-90 cms)	75000 Meters	Nonwoven Fusible interlining, width 179 cms. Color:Charcol (C10035-85-179 cms)	38625 Meters.

Case No.	018405000355AM20
Case Status	Case Rejected
Party Name	AGAMYA PACKAGING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000355AM20
RA File Number	072404000149 AM20
Licence No and Date	0710115685/14/11/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm was asked vide email dated 22.06.2020 followed by reminders on 24.09.2020 to furnish the complete set of application. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000356AM20
Case Status	Case Rejected
Party Name	SUNNY INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000356AM20
RA File Number	332404000025 AM20

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Licence No and Date	3310030613/15/11/2019
Norms Committee Decision:	**Decision:**The Committee considered the case as per the agenda and noted that firm was asked vide email dated 22.06.2020 followed by reminder on 24.09.2020 to furnish the complete set of application. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000365AM20
Case Status	Case Rejected
Party Name	JAYANTHI TEXTILE PRODUCTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000365AM20
RA File Number	322404000080 AM20
Licence No and Date	3210079248/21/11/2019
Norms Committee Decision:	**Decision:**The Committee considered the case as per the agenda and noted that firm was asked vide email dated 22.06.2020 followed by reminder on 24.09.2020 to furnish the complete set of application. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000370AM20
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000370AM20
RA File Number	062404000068 AM20
Licence No and Date	0610039355/25/11/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application and same had been sent to DCMSME. Taking cue

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	from approved norms for Adv. Auth no 0610039636 dated 06.10.2020, Committee decided to approve input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
MENS/LADIES RIDING BREECHES OF WOVEN DYED / KNITTED FABRIC((The contents of imported WOVEN DYED FABRIC should not be less than 4914.28 SQ. MTRS. in the export product))	3000 Nos.	WOVEN DYED FABRIC (COMPOSITION93% NYLON AND 7% LYCRA GSM 333 +/- 10% WIDTH 45 INCH +/- 10%	5160 Sq. Mtr

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000372AM20
Case Status	Case Rejected
Party Name	GLOBAL ATTIRE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000372AM20
RA File Number	322404000082 AM20
Licence No and Date	3210079254/25/11/2019
Norms Committee Decision:	**Decision:**The Committee considered the case as per the agenda and noted that firm was asked vide email dated 22.06.2020 followed by reminders on 24.09.2020 to furnish the complete set of application. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000374AM20
Case Status	Case Rejected
Party Name	S.P.APPARELS LIMITED

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Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000374AM20
RA File Number	322404000083 AM20
Licence No and Date	3210079256/26/11/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm was asked vide email dated 22.06.2020 followed by reminders on 24.09.2020 to furnish the complete set of application. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000382AM20
Case Status	Case Deferred
Party Name	PAN GUJARAT SPORTSWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000382AM20
RA File Number	342404000266 AM20
Licence No and Date	3410045661/28/11/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm's reply had been sent to the technical authority on 19.07.2021for their comments. The committee also noted that the firm has not provided CAD or Lay marker and measurement chart of export items. Only Sketch/image is provided. Based on recommendation of technical authority, committee decided to ask the firm to furnish the following; 1. CAD/Lay marker/cutting plan and measurement chart of export items according to sizes of export item. 2. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	018405000385AM20

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Case Status	Case Rejected
Party Name	MASTER GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000385AM20
RA File Number	322404000087 AM20
Licence No and Date	3210079263/02/12/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm was asked on 22.06.2019 followed by reminder on 23.09.2020 to furnish copy of CAD, image/sketch and Measurement Chart, specifying the style no. and the relevance of CAD with export item. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000394AM20
Case Status	Case Deferred
Party Name	Lex Industries
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000394AM20
RA File Number	062404000070 AM20
Licence No and Date	0610039363/06/12/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the CAD, Image, Measurement chart of export items to the firm. The case stands deferred for re-listing

Case No.	018405000396AM20
Case Status	Case Deferred
Party Name	ADIL TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021

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HQ File Number	018405000396AM20
RA File Number	322404000090 AM20
Licence No and Date	3210079275/06/12/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that the firm was asked to furnish the following : 1. CAD, Image and Measurement Chart 2. Calculation sheet reflecting requirement of inputs in square meters per piece of export product along with stage wise wastage. However, no reply has been received yet. Therefore, the committee decided to send a final reminder to the firm for above said information. The case stands deferred for re-listing

Case No.	018405000414AM20
Case Status	Case Approved
Party Name	SRI CHERAN SYNTHETICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000414AM20
RA File Number	322404000094 AM20
Licence No and Date	3210079289/13/12/2019
Norms Committee Decision:	**Decision: The** Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 04.08.2020. The Committee went through the details submitted in this caseand based on written comments letter dated 10.10.2020 of tech. auth., decided to approve the input output norms as under:

S. N.	Export item	Qty.	Import item	Qty. Recommended
1.	COTTON & MANMADE FIBRE (MODAL/MICROMODAL/TENCEL) BLENDED YARN (NETT CONTENT OF COTTON YARN 59260.000 KGS)(HSN CODE 55101110 OR 55103090 OR 52062200 OR 52062300 OR 52062400 (NET CONTENT OF IMPORT ITEM IN THE EXPORT PRODUCT TO BE	59260 Kg.	RAW COTTON USA RECAP8038MR5B	80000 Kg.

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	ACCOUNTED FOR))			
2.	COTTON & MANMADE FIBRE (MODAL/MICROMODAL/TENCEL) BLENDED YARN (NETT. CONTENT OF COTTON YARN 59260.00 KGS)(HSN CODE 55101110 OR 55103090 OR 52062200 OR 52062300 OR 52062400 (NET CONTENT OF IMPORT ITEM IN THE EXPORT PRODUCT TO BE ACCOUNTED FOR))	59260 Kg.	AMERICAN RAW COTTON, MFS/EA USDA GC 21-3	80000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000412AM20
Case Status	Case Deferred
Party Name	AUTOLIV INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000412AM20
RA File Number	072404000214 AM20
Licence No and Date	0710115853/13/12/2019
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following: 1. Weight of export product in kg terms , indicating manufacturing process using ram material 2. Complete calculation for requirement raw material for manufacturing of export product. 3. Function of each coating chemical in the export product. Firm's reply has been received and same has been sent to technical authority on date 20.09.2021 for their comments. Therefore committee decided to wait for the comments. The case stands deferred for re-listing

Case No.	018405000458AM20

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Case Status	Case Deferred
Party Name	5MF&G TRADING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000458AM20
RA File Number	072404000233 AM20
Licence No and Date	0710116013/10/01/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. However, no reply has been received yet. Hence, the committee decided to send a final reminder to the firm. The case stands deferred for re-listing.

Case No.	018405000463AM20
Case Status	Case Approved
Party Name	KERALA BALERS PRIVATE LTD
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000463AM20
RA File Number	102404000085 AM20
Licence No and Date	1010060365/13/01/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted their reply dated 15.01.2021.The committee went through the details submitted in this case and based on recommendation of Technical authority. Committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
Rubber Backed Polyester door mat(containing Polyurethane binder content 350 grams per square meter of export product)(Mats)	12245 Sq. Mtr.	Polyurethane binder	4414 Kg.

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	RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000471AM20
Case Status	Case Rejected
Party Name	KATMANDU APPAREL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000471AM20
RA File Number	039404000858 AM20
Licence No and Date	0310834158/15/01/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm was asked vide email dated 28.09.2020 to furnish the complete set of application. However, no reply has been received yet. Hence, the committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000479AM20
Case Status	Case Withdrawn
Party Name	LUNA APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000479AM20
RA File Number	022404000164 AM20
Licence No and Date	0210209703/22/01/2020
Norms Committee Decision:	21 Case No.:9/6/84-ALC3/2019 Party Name LUNA APPARELS PRIVATE LIMITED Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 Status: Approved HQ File :01/84/050/00088/AM20/ RLA File :02/24/040/00023/AM20/ Lic. No. 0210209201 Date: 28.05.2019 Decision: Committee considered the case as per agenda along with other relevant papers. Based on written comments of DCMSME , Committee decided to ratify the norms as under: S.No. Export item Export Qty. Import Item Qty. recommended 1 Industrial Knitted T-Shirt (half) 1350 Nos. Knitted Fabric 75% Polyester & 25% Cotton, GSM: 200+10% 448 Kgs. Knitted Fabric 94% Polyester & 6% Spandex, GSM : 300+ 10% 28 Kgs. Silver Segmented Reflective heat transfer Tape 25 cycles washing capacity, width 5cm 4158 Meter 2 Industrial Knitted T-Shirt (Full) 5400 Nos. Knitted Fabric 75% Polyester & 25% Cotton, GSM: 200+10% 2052. Kgs. Knitted Fabric 94% Polyester & 6% Spandex, GSM : 300 + 10% 113. Kgs. Silver Segmented Reflective heat transfer Tape 25 cycles washing capacity, width 5cm 19332 Meters 3 Industrial Men’s Trouser 3200 Nos. Knitted Fabric 92% Nylon & 8% Spandex, GSM: 209 +

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	10% 2720 Kgs. Trimmings Jeans button Antique Brass, 17mm Net to net Trimming Zipper Puller Net to net Trimming 8912 Piping 2720 kg 4 Industrial Women's Trouser 2200 Nos. Knitted Fabric 92% Nylon & 8% Spandex, GSM: 209 + 10% 1848 Kgs. Trimmings Jeans button Antique Brass, 17mm 2200 Set 17 mm Nylon Surface Jeans button with logo 2200 Nos. Trimming 3M Scotchlite reflective fabric, width 5cm 902 Meters RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000599AM21
Case Status	Case Deferred
Party Name	BRIGHTCHOICE OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000599AM21
RA File Number	039404000128 AM21
Licence No and Date	0310836495/04/06/2020
Norms Committee Decision:	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm's reply has been received on dated 29.04.2021 and same has been sent to Tech authority on 19.07.2021 for examination. Based on recommendation of technical authority, committee decided to ask the firm to furnish the following; 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing

Case No.	018405000617AM21
Case Status	Case Approved
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000617AM21
RA File Number	052404000106 AM21
Licence No and Date	0510414408/16/06/2020

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Norms Committee Decision:	The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide letter dated 07.01.2021.Based on recommendation of technical authority vide letter no 37(5)/40/Textiles/2021-22, committee decided to approve the input output norms as under:

Sl.	Export item	Export Qty.	Import item	Qty recommended
1.	Girls Shirt Made with 100% Cotton Yarn dyed Fabric, GSM:125±10%	7500 Nos.	100% Cotton Yarn dyed Fabric, GSM:125±10%	13950 sq. meters @1.86 Sq mtrs per piece
2.	Girls Shirt Made with 100% Cotton Yarn dyed Fabric, GSM:110±10%	10000 Nos.	100% Cotton Yarn dyed Fabric, GSM:110±10%	19000 sq. meters @1.90 Sq mtrs per piece

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000651AM21
Case Status	Case Approved
Party Name	FLSMIDTH PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000651AM21
RA File Number	042404000038 AM21
Licence No and Date	0410166898/17/07/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted the application copy. Based on recommendation technical authority, committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
Filter Bag-Non Woven Needle felt of various size (To	84373 Kg.	Nonwoven Needle Felt - of Relevant	8912 Kg.

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	account 23990 Nos of import item in Export Item) | | GSM and Width | | RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000656AM21
Case Status	Case Deferred
Party Name	GRAND INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000656AM21
RA File Number	062404000022 AM21
Licence No and Date	0610039553/21/07/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided send a final reminder to the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing.

Case No.	018405000657AM21
Case Status	Case Approved
Party Name	CHHAPERIA INTERNATIONAL COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000657AM21
RA File Number	072404000110 AM21
Licence No and Date	0710116777/22/07/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted their reply on 09.01.2021. Based on recommendation of technical authority, committee decided to approve the input output

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	norms as under: Export item | Qty. | Import item | Qty. Recommended WATER BLOCKING TAPE CUT TO SIZE LESS THAN 500 MM | 99010 Kg. | WATER BLOCKING TAPE IN JUMBO ROLL FORM 500 MM TO 1000 MM | 100000 Kg. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000659AM21
Case Status	Case Approved
Party Name	SCORPIOS APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000659AM21
RA File Number	052404000173 AM21
Licence No and Date	0510414717/24/07/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted their reply on 09.01.2021. Based on recommendation of technical authority, committee decided to approve the input output norms as under: Export item | Qty. | Import item | Qty. Recommended LADIES SHIRT-Style No.432295 MADE OF 100% SILK CDC DYED WOVEN FABRIC, GSM:69+/-10% | 560 Nos. | 100% SILK CDC DYED WOVEN FABRIC, GSM:69+/-10% | 1260 Sq. Mtr. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000661AM21

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Case Status	Case Deferred
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000661AM21
RA File Number	072404000099 AM21
Licence No and Date	0710116801/27/07/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and based on recommendation of technical authority vide letter no 37(5)/42/Textiles/2021-22 Date 13.09.2021, committee decided to ask the firm to furnish the "export qty. in pieces" for further processing of fixation of norms. The case stands deferred for re-listing.

Case No.	018405000664AM21
Case Status	Case Approved
Party Name	SAGAR METALLICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000664AM21
RA File Number	522404000033 AM21
Licence No and Date	5210043477/28/07/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted application copy. Based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
M TYPE/ ST TYPE METALLIC YARN	95440 Kg.	POLYESTER FILM / PET FILM / BOPET FILM	96394 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No.	018405000666AM21
Case Status	Case Deferred
Party Name	AKHANDJYOTI FLEXIBLE PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000666AM21
RA File Number	562404000011 AM21
Licence No and Date	5610005912/29/07/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted application copy. Based on recommendation of Tech auth., committee decided to ask the firm to furnish the GSM of import item no 04. The case stands deferred for re-listing.

Case No.	018405000671AM21
Case Status	Case Deferred
Party Name	G. S. EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000671AM21
RA File Number	332404000009 AM21
Licence No and Date	3310030722/11/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted their reply The committee went through the details submitted in this case and based on recommendation of Technical authority. Committee decided to ask the firm to furnish the following: 1. The export product is 100% Polyester Bathmats and 100% Polyester Rugs. Therefore firm has to give bifurcated qty. of Bathmats and Rugs separately alongwith net contents of Polyester Knitted fabric in each export item. 2. Complete manufacturing process of export items. 3. There is no indication of wastage in the application. How a product can be manufactured without wastage? So, indicate the qty. of inputs if used by sourcing from indigenous sources. The case stands deferred for re-listing.

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Case No.	018105000673AM21
Case Status	Case Deferred
Party Name	SALEHA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000673AM21
RA File Number	062404000027 AM21
Licence No and Date	0610039580/14/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted incomplete reply vide email dated 15.09.2021. Therefore ,committee decided to ask the firm to furnish complete reply as under: 1. CAD, Image, Measurement chart. 2. Complete set of application 3. Net import content in the export product giving separate wastage of raw material 4. Calculation for requirement of raw material both imported, indigenous for manufactured and product. 5. Justification for wastage claimed. The case stands deferred for re-listing.

Case No.	018405000678AM21
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000678AM21
RA File Number	052304000127 AM21
Licence No and Date	0510414910/17/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case decided to ask the firm to appear before norms committee for “personal hearing” to explain their case. The case stands deferred for re-listing.

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Case No.	018405000679AM21
Case Status	Case Deferred
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000679AM21
RA File Number	052404000233 AM21
Licence No and Date	0510414921/18/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that documents submitted by firm are not readable. Based on recommendation of technical authority, committee decided to ask the firm to furnish neat and clean copy of the following information: 1. CAD, Image. 2. Measurement chart. The case stands deferred for re-listing.

Case No.	018405000680AM21
Case Status	Case Deferred
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000680AM21
RA File Number	072404000139 AM21
Licence No and Date	0710116900/18/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted their reply The committee went through the details submitted in this case and based on recommendation of Technical authority. Committee decided to ask the firm to furnish the Generic name of import item no -03 alongwith catalogue and its function. The case stands deferred for re-listing.

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Case No.	018405000682AM21
Case Status	Case Withdrawn
Party Name	AYM SYNTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000682AM21
RA File Number	039404000309 AM21
Licence No and Date	0310837726/18/08/2020
Norms Committee Decision:	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting no 03/AM-21 Date 17.09.2020, Case No.:35/3/84-ALC3/2020. Therefore committee decided to withdrawn the case. RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	018405000684AM21
Case Status	Case Deferred
Party Name	CLEAR EDGE FILTRATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000684AM21
RA File Number	132404000030 AM21
Licence No and Date	1310049647/18/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. Complete set of application. 2. Complete specifications of material and catalogue of import item. 3. Size of import and export items. The case stands deferred for re-listing.

Case No.	018405000683AM21

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Case Status	Case Approved
Party Name	D DECOR EXPORTS PRIVATE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000683AM21
RA File Number	039404000338 AM21
Licence No and Date	0310837760/19/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
DYED & FOIL PRINTED WOVEN FABRICS - HS CODE 54077400 54078490 54079400 52095140 52105190 52115120 52121500 52122500, , 53091920 53092920 55121920 55122920 55134100 55134900 55144300 55144900 55151240 55159940 55161490 55162400 55164400 55169400 58013720 58013790 (GSM BETWEEN 75 & 475) AREA OF FOIL PRINT IS COVERING 100%	68200 Sq. Mtr.	STAMPING FOIL HS CODE 32129090, 32121000	71610 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000685AM21
Case Status	Case Deferred
Party Name	COTTON WORLD
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000685AM21
RA File Number	072404000138 AM21
Licence No and Date	0710116910/19/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant

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	papers and decided to send a reminder to the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of hard copy of application. The case stands deferred for re-listing.

Case No.	018405000688AM21
Case Status	Case Approved
Party Name	MARKLON TEX IN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000688AM21
RA File Number	522404000028 AM21
Licence No and Date	5210043494/20/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
PP SPUN BONDED NON WOVEN FABRICS	100000 Kg.	PP GRANULES	105000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000691AM21
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000691AM21
RA File Number	052304000140 AM21
Licence No and Date	0510414992/24/08/2020

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Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing.

Case No.	018405000692AM21
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000692AM21
RA File Number	052304000145 AM21
Licence No and Date	0510414993/24/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing.

Case No.	018405000693AM21
Case Status	Case Deferred
Party Name	RATANMOTI TEXFAB (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000693AM21
RA File Number	318304000051 AM21
Licence No and Date	3110067833/24/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant

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	papers and decided to send a reminder to the firm to furnish the following: 1. Complete set of application. 2. Complete technical specification of export item. 3. Type of Fabric. The case stands deferred for re-listing.

Case No.	018405000694AM21
Case Status	Case Deferred
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000694AM21
RA File Number	062404000037 AM21
Licence No and Date	0610039593/25/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the Complete set of application. The case stands deferred for re-listing.

Case No.	018405000695AM21
Case Status	Case Approved
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000695AM21
RA File Number	052304000141 AM21
Licence No and Date	0510415008/26/08/2020
Norms Committee Decision:	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide letter dated 01.12.2020.Based on recommendation of technical authority vide letter no 37(5)/39/Textiles/2021-22 date 13.09.2021, committee decided to approve the input output norms as under:

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	Export item	Qty.	Import item	Qty. Recommended
	Mens Jacket Made from 66% Polyester 30% Rayon 4% Spandex woven dyed Fabric, GSM:362±10% (Style No: 437677MN)	1035 Nos.	66% Polyester 30% Rayon 4% Spandex woven dyed Fabric, GSM:362±10%	3188 sq. meters @3.08 Sq mtrs per piece

Case No.	018405000697AM21
Case Status	Case Deferred
Party Name	SURYA TEXTECH
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000697AM21
RA File Number	302404000038 AM21
Licence No and Date	3010105368/26/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted their application copy. The committee went through the details submitted in this case and decided to ask the firm to furnish the following: 1. Manufacturing chart/process along with justification. 2. Content of indigenous (if any). The case stands deferred for re-listing.

Case No.	018405000699AM21
Case Status	Case Deferred
Party Name	SPUNWEB NONWOVEN
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000699AM21
RA File Number	242404000035 AM21
Licence No and Date	2410043216/26/08/2020

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Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the Complete set of application with appendix 4E. The case stands deferred for re-listing.

Case No.	018405000701AM21
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000701AM21
RA File Number	052304000151 AM21
Licence No and Date	0510415041/28/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and based on recommendation of Technical authority. Committee decided to ask the firm to furnish the following: 1. Manufacturing process with stage wise wastage. 2. Complete calculation to justify the requirement of each input per pair of each curtain reflecting various types of wastages with justification for quantum and nature of each type of wastage accounted in calculation of requirement Please also show the requirement of inputs against each export product in matrix form giving wastage at each stage. The case stands deferred for re-listing.

Case No.	018405000715AM21
Case Status	Case Deferred
Party Name	HIGH SPIRIT COMMERCIAL VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000715AM21
RA File Number	039404000382 AM21
Licence No and Date	0310837999/31/08/2020

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Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the Complete set of application with appendix 4E. The case stands deferred for re-listing.

Case No.	018405000717AM21
Case Status	Case Deferred
Party Name	ANITHAA WEAVING MILL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000717AM21
RA File Number	322404000042 AM21
Licence No and Date	3210079673/31/08/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following: 1. Complete set of application. 2. Weight of export item. 3. Content of Viscose in export item. The case stands deferred for re-listing.

Case No.	018405000719AM21
Case Status	Case Deferred
Party Name	SPUNWEB NONWOVEN
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000719AM21
RA File Number	242404000038 AM21
Licence No and Date	2410043226/01/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following

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	1. Details of indigenous input. 2. Appendix 4E with all technical details. The case stands deferred for re-listing.

Case No.	018405000722AM21
Case Status	Case Approved
Party Name	RAS POLYPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000722AM21
RA File Number	562404000016 AM21
Licence No and Date	5610005930/02/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
Flexible Intermediate Bulk Container (Net Content of PP Woven fabric with UV stabilisation 2% by weight 180000.00 KGS)	180000 Kg.	PP Woven fabric with UV stabilisation 2% by weight	183600 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000720AM21
Case Status	Case Deferred
Party Name	JUNIPER HEALTH LLP
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021

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HQ File Number	018405000720AM21
RA File Number	318304000054 AM21
Licence No and Date	3110067838/02/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following: 1. Content of each import item in making of export product. 2. Complete set of application. 3. Number of layers. 4. Each layer constituent and GSM 5. Export item does not say how many layers or constituents clarify how accountability will be ensured. The case stands deferred for re-listing.

Case No.	018405000721AM21
Case Status	Case Approved
Party Name	RAS POLYPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000721AM21
RA File Number	562404000017 AM21
Licence No and Date	5610005929/02/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
Flexible Intermediate Bulk Containers (Net Content of PP Woven fabric laminated/coated 57142.86 KGS)	57142 Kg.	PP Woven fabric laminated/coated	58285 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions

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Case No.	018405000723AM21
Case Status	Case Deferred
Party Name	AKRITI CREATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000723AM21
RA File Number	052304000143 AM21
Licence No and Date	0510415114/04/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing.

Case No.	018405000724AM21
Case Status	Case Deferred
Party Name	ULTRA NONWOVEN
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000724AM21
RA File Number	039504000233 AM21
Licence No and Date	0310838093/04/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the Complete set of application and appendix 4E. The case stands deferred for re-listing.

Case No.	018405000725AM21

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Case Status	Case Deferred
Party Name	MAJSTRO FOOTWEAR
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000725AM21
RA File Number	332404000005 AM21
Licence No and Date	3310030738/07/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. To indicate weight of export product in kg term. 2. Net import content in the export item and also indigenous input in it. 3. Complete calculation for the requirement of raw material (both imported and indigenous) indicating wastage separately. The case stands deferred for re-listing.

Case No.	018405000728AM21
Case Status	Case Deferred
Party Name	SHRI TECHTEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000728AM21
RA File Number	082404000168 AM21
Licence No and Date	0810148507/08/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. Complete set of application. 2. The Weight of each import item is less than the weight of export item, clarify it The case stands deferred for re-listing.

Case No.	018405000729AM21
Case Status	Case Deferred

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Party Name	GINGER FASHIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000729AM21
RA File Number	072404000149 AM21
Licence No and Date	0710116972/08/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing.

Case No.	018405000738AM21
Case Status	Case Deferred
Party Name	BUILDMET FIBRES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000738AM21
RA File Number	072404000150 AM21
Licence No and Date	0710116992/10/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda and noted based on recommendation of technical authority, committee decided to ask the firm to furnish the Specification and material of import item no -05. The case stands deferred for re-listing.

Case No.	018405000739AM21
Case Status	Case Deferred
Party Name	INDAUTO FILTERS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000739AM21
RA File Number	072404000151 AM21

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Licence No and Date	0710116995/11/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish Complete sets of application. The case stands deferred for re-listing.

Case No.	018405000737AM21
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000737AM21
RA File Number	052304000174 AM21
Licence No and Date	0510415184/11/09/2020
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish Complete sets of application. The case stands deferred for re-listing.

Case No.	018405000742AM21
Case Status	Case Approved
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000742AM21
RA File Number	072404000161 AM21
Licence No and Date	0710117001/14/09/2020
Norms Committee Decision:	Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Based on recommendation of technical authority vide letter no 37(5)/45/Textiles/2021-22, date 14.09.2021 committee decided to approve the input output norms as under:

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	<table><tr><th>Sl</th><th>Export item</th><th>Qty.</th><th>Import item</th><th>Qty recommended</th></tr><tr><td>1</td><td>Table Runner size 35X183 cms.</td><td>13275 Nos.</td><td>100% Ramie 5SX5S 57 SlubGreige Fabric, width 128.90 Cms.</td><td>8644 Meters. (11151 Sq.Mtrs.)</td></tr><tr><td>2</td><td>Table Runner size 35X317 cms.</td><td>7500 Nos.</td><td>100% Ramie 5SX5S 57 SlubGreige Fabric, width 128.90 Cms.</td><td>8309 Meters. (10710 Sq.Mtrs.)</td></tr></table> RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	018405000745AM21
Case Status	Case Deferred
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000745AM21
RA File Number	052304000178 AM21
Licence No and Date	0510415220/15/09/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. Firm has submitted their reply. The committee went through the details submitted in this case and decided to refer the case to technical authority for examination. The case stands deferred for re-listing.

Case No.	018405000746AM21
Case Status	Case Approved
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021

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HQ File Number	018405000746AM21
RA File Number	072404000140 AM21
Licence No and Date	0710117010/15/09/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
Cushion Cover made out of 100% Ramie yarn 5NE Size 50X50 CM	7374 Kg.	100% Pure Ramie Yarn 5NE	8726 Kg.

GSM of relevant fabric should be matched in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	018405000752AM21
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	018405000752AM21
RA File Number	052304000187 AM21
Licence No and Date	0510415266/18/09/2020
Norms Committee Decision:	Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide letter dated 09.08.2021.Based on recommendation of technical authority vide letter no 37(5)/43/Textiles/2021-22, date 14.09.2021 committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Ladies' Tunic made of 100% Viscose Rayon dyed woven fabric, GSM-115±10%. (Style no. WTP214641, WTP214642 and	472 Nos.	100% Viscose Rayon dyed woven fabric, GSM-115±10%.	1628 sq. meters @3.45 sq. mtrs. /pc.

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	WTP214644).			
	RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	HQRNORM APPLY 00032626AM21
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00032626AM21
RA File Number	07AA04005203 AM21
Licence No and Date	0711000003/07/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00033533AM21
Case Status	Case Deferred
Party Name	CLEAR EDGE EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00033533AM21
RA File Number	13AA04004014 AM21
Licence No and Date	1311000009/08/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish complete set of application. The case stands deferred for re-listing.

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Case No.	HQRNORM APPLY 00033987AM21
Case Status	Case Deferred
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00033987AM21
RA File Number	072404000234 AM21
Licence No and Date	0711000014/09/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted application copy. The committee went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00035292AM21
Case Status	Case Deferred
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00035292AM21
RA File Number	05AA04017321 AM21
Licence No and Date	0511000080/10/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda and noted that firm has attached the CAD, Image, Measurement chart with application on portal. The Committee went through the details submitted in this case and decided to ask the firm to appear before norms committee for “personal hearing with sample” to explain their case. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00035689AM21
Case Status	Case Approved

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Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00035689AM21
RA File Number	05AA04017983 AM21
Licence No and Date	0511000092/10/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth. And cue from SION J-310, committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
Ladies Jacket(Sleeveless)(Style No.WL1023/WP1023/ WW1023) Made of 100% Polyester Dyed Fleece Knitted Fabric GSM-250 (Tolerance +/- 10%)	2500 Nos.	100% Polyester Dyed Fleece Knitted Fabric GSM 250(Tolerance +/- 10%))	3500 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00036544AM21
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00036544AM21
RA File Number	05AA04017908 AM21
Licence No and Date	0511000134/11/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda and noted that firm has submitted application copy alongwith CAD, Image, Measurement chart. The Committee went through the details submitted in this case decided to defer the case for examination. The case stands deferred for re-listing.

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Case No.	HQRNORM APPLY 00037948AM21
Case Status	Case Approved
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00037948AM21
RA File Number	05AA04018654 AM21
Licence No and Date	0511000156/14/12/2020
Norms Committee Decision:	Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted CAD, Image and Measurement chart vide email dated 09.08.2021.Based on recommendation of technical authority vide letter no 37(5)/37/Textiles/2021-22, date 13.09.2021 committee decided to approve the input output norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
Ladies Blazer made from 55% Linen 45% Rayon dyed woven Fabric, GSM:190±10% (Style No: CN448505MI)	800 Nos.	55% Linen 45% Rayon dyed woven Fabric, GSM:190±10%	3120 sq. meters @3.90 Sq mtrs per piece.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00038929AM21
Case Status	Case Approved
Party Name	ANAR COIR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00038929AM21
RA File Number	32AA04003166 AM21
Licence No and Date	3211000049/15/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth. Letter dated 21.09.2021, committee decided to approve the norms as under:

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	Export item	Qty.	Import item	Qty. Recommended
	COIR PITH CONTAINING 70% COCOPEAT AND 30% WOOD FIBRE (HYDRA FIBRE 160WB - CFHF160WBX) (Pine wood fibre)	98 MT	HYDRA FIBRE 160 WB INTL - CFHF160WBX (Pine wood fibre)	29.5 MT
	COIR PITH CONTAINING 70% COCOPEAT AND 30% WOOD FIBRE (HYDRA FIBRE 365WB - CFHF365WBX) (Pine wood fibre)	24 MT	HYDRA FIBRE 365 WB INTL - CFHF365WBX (Pine wood fibre)	7.3 MT
	RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	HQRNORM APPLY 00039454AM21
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00039454AM21
RA File Number	07AA04005383 AM21
Licence No and Date	0711000040/16/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. Paper pattern of each garments 2. Complete calculation. 3. Efficiency. The case stands deferred for re-listing.

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Case No.	HQRNORM APPLY 00039887AM21
Case Status	Case Deferred
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00039887AM21
RA File Number	06AA04002287 AM21
Licence No and Date	0611000020/16/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers. The committee went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00039336AM21
Case Status	Case Deferred
Party Name	PRET INTERPRET CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00039336AM21
RA File Number	07AA04005841 AM21
Licence No and Date	0711000074/16/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted CAD and Image along with application copy. The committee went through the details submitted in this case and decided to ask the firm to furnish Measurement chart of the export product. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00040591AM21
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00040591AM21

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RA File Number	02AA04005997 AM21
Licence No and Date	0211000043/17/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00044576AM21
Case Status	Case Deferred
Party Name	JAYARATHANA EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00044576AM21
RA File Number	32AA04003827 AM21
Licence No and Date	3211000095/22/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing

Case No.	HQRNORM APPLY 00044731AM21
Case Status	Case Deferred
Party Name	RUKSH GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00044731AM21
RA File Number	06AA04002397 AM21
Licence No and Date	0611000040/22/12/2020

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Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing

Case No.	HQRNORM APPLY 00045225AM21
Case Status	Case Approved
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00045225AM21
RA File Number	05AA04019850 AM21
Licence No and Date	0511000364/23/12/2020
Norms Committee Decision:	The Committee considered the case as per agenda alongwith other relevant documents and decided to visit the manufacturing unit to understand the manufacturing of the export product and a team of officials visited their factory on 16.91.2021.The Committee went through the details submitted in this case and based on recommendation of Tech auth. And taking cue from SION J-290, committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
Ladies Blouse, Style No. 100121593 Made of 100% Linen Woven White Fabric, GSM 132 (+/- 10%)	1500Nos.	100% Linen Woven White Fabric, GSM 132 (+/- 10%)	3675 Sq. Mtr. @ 2.45 Sq.Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00045550AM21
Case Status	Case Approved

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Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00045550AM21
RA File Number	30AA04002723 AM21
Licence No and Date	3011000071/23/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
Acrylic Dyed Yarn (Under Worsted System) (inculding HSN Code 55093200 & 5593100)	200000 kg.	Acrylic Dyed Fibre or Tow 1 to12 D	222000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00045790AM21
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00045790AM21
RA File Number	03AA04014439 AM21
Licence No and Date	0311000377/23/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	Ladies Trouser (91% Polyester, 9% Spandex Woven Dyed Fabric 224	525 Nos.	91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-	1182 Sq. Mtr.

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	GSM +/-10% width 150 cms)		10% width 150 cms	
2.	Mens Trouser (91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms)	525 Nos.	91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms	1365 Sq. Mtr.
3.	Mens Trouser (91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms)	1050 Nos.	91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms	2730 Sq. Mtr.
4.	Ladies Trouser (91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms)	1050 Nos.	91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms	2363 Sq. Mtr.
5.	Womens Shorts (91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms)	525 Nos.	91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms	782 Sq. Mtr.
6.	Mens Shorts (91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms)	525 Nos.	91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms	840 Sq. Mtr.
7.	Womens Shorts (91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms)	1050 Nos.	91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-10% width 150 cms	1533 Sq. Mtr.
8.	Mens Shorts (91% Polyester, 9% Spandex Woven Dyed Fabric 224	1050 Nos.	91% Polyester, 9% Spandex Woven Dyed Fabric 224 GSM +/-	1680 Sq. Mtr.

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		GSM +/-10% width 150 cms)		10% width 150 cms	
	RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	HQRNORM APPLY 00046804AM21
Case Status	Case Deferred
Party Name	SAGAR METALLICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00046804AM21
RA File Number	52AA04004705 AM21
Licence No and Date	5211000068/24/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. Contents of input in export product. 2. Applicant may explain various type of metallic yarn mentioned in export product. 3. Why quantities are not given separately for each type. 4. Content of inputs in Kgs for each type. 5. Whether any indigenous item is used. If so the details thereof. 6. Manufacturing process and stage wise waste , with justification of wastage at each stage The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00048702AM21
Case Status	Case Approved
Party Name	ULTRA NONWOVEN
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00048702AM21
RA File Number	039504000400 AM21
Licence No and Date	0311000226/28/12/2020

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Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	PP SpunbondedNon Woven Fabric and Articles - GSM 1 TO 25	1750 MT	PP Granules	1837 MT
2.	PP SpunbondedNon Woven Fabric and Articles - GSM 26 TO 70	1750 MT	PP Granules	1837 MT
3.	PP SpunbondedNon Woven Fabric and Articles - GSM 71 TO 150	500 MT	PP Granules	525 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00050901AM21
Case Status	Case Approved
Party Name	RAD GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00050901AM21
RA File Number	13AA04004853 AM21
Licence No and Date	1311000069/30/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

S.N.	**Export item**	**Qty.**	**Import item**	**Qty. Recommended**

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	1	HDPE WARP KNIT FABRICCONTENT OF HDPE 184 M.T. +/-10% CONTENT OF MASTER BATCH ADDITIVES 16 M.T. +/-10%	200 MT	HDPE	196.88 MT
				MASTER BATCH ADDITIVES	16.8 MT
	2.	SHADE SAILS CONTENT OF HDPE 43.7 M.T. +/-10% CONTENT OF MASTER BATCH ADDITIVES 6.3 M.T. +/-10%	50 MT	HDPE	46.76 MT
				MASTER BATCH ADDITIVES	6.615 Mt
	RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	HQRNORM APPLY 00051552AM21
Case Status	Case Approved
Party Name	BUILDMET FIBRES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00051552AM21
RA File Number	07AA04006218 AM21
Licence No and Date	0711000202/31/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., committee decided to ask the firm to furnish specification and material of import item no 05. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00052033AM21
Case Status	Case Deferred
Party Name	G. S. EXPORTS
Meeting Number	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021

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and Date	
HQ File Number	HQRNORM APPLY 00052033AM21
RA File Number	33AA04001913 AM21
Licence No and Date	3311000045/31/12/2020
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Input polyester yarn requested 120000 Kgs but in export product, quantity shown 100000 Kgs, Explain the variation. 2. Manufacturing process with stage wise wastage and justification for wastage shown at each stage of manufacturing process. 3. If any other item is used in the export product then content of claimed input in the export product in Kgs may be given. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00052266AM21
Case Status	Case Deferred
Party Name	ORIENT CRAFT LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00052266AM21
RA File Number	05AA04021291 AM21
Licence No and Date	0511000546/01/01/2021
Norms Committee Decision:	The Committee considered the case as per agenda alongwith other relevant documents and decided to visit the manufacturing unit to understand the manufacturing of the export product and a team of officials visited their factory on 16.91.2021.The Committee went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00052480AM21
Case Status	Case Deferred
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED

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Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00052480AM21
RA File Number	07AA04006284 AM21
Licence No and Date	0711000160/01/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of technical authority and decided to ask the firm to furnish the general name of import item serial no 09 along with its catalogue. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00054603AM21
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00054603AM21
RA File Number	05AA04021833 AM21
Licence No and Date	0511000584/04/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00054945AM21
Case Status	Case Approved
Party Name	SHRI JAGDAMBA POLYMERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00054945AM21
RA File Number	08AA04005515 AM21

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Licence No and Date	0811000193/05/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	S. N.	Import item	Qty. Recommended
PP WOVEN FABRICS LAMINATED(NETT WT. OF POLYPROPYLENE (PP) GRANULES 400000 KGs., NETT WT. OF POLYPROPYLENE (PP) GRANULES 140000 KGs., NETT WT. OF LDPE GRANULES 144000 KGs., NETT WT. OF UV STABILIZERS 8000 KGs., NETT WT. OF POLYPROPYLENE (PP) COPOLYMERS 96000 KGs.)	800000 Kg.	1.	POLYPROPYLENE (PP) GRANULES (8% WASTAGE)	420000 Kg.
		2.	POLYPROPYLENE (PP) GRANULES (5% WASTAGE)	147000 Kg.
		3.	LDPE GRANULES (5% WASTAGE)	151200 Kg.
		4.	UV STABILIZER (5% WASTAGE)	8400 Kg.
		5.	POLYPROPYLENE (PP) COPOLYMERS (5% WASTAGE)	100800 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00054947AM21
Case Status	Case Approved
Party Name	SHRI JAGDAMBA POLYMERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00054947AM21
RA File Number	08AA04005407 AM21
Licence No and Date	0811000186/05/01/2021

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Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	S. N.	Import item	Qty. Recommended
PP WOVEN FABRICS LAMINATED(NETT WT. OF POLYPROPYLENE (PP) GRANULES 400000 KGs., NETT WT. OF POLYPROPYLENE (PP) GRANULES 140000 KGs., NETT WT. OF LDPE GRANULES 144000 KGs., NETT WT. OF UV STABILIZERS 8000 KGs., NETT WT. OF POLYPROPYLENE (PP) COPOLYMERS 96000 KGs.)	800000 Kg.	1.	POLYPROPYLENE (PP) GRANULES (8% WASTAGE)	420000 Kg.
		2.	POLYPROPYLENE (PP) GRANULES (5% WASTAGE)	147000 Kg.
		3.	LDPE GRANULES (5% WASTAGE)	151200 Kg.
		4.	UV STABILIZER (5% WASTAGE)	8400 Kg.
		5.	POLYPROPYLENE (PP) COPOLYMERS (5% WASTAGE)	100800 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00055552AM21
Case Status	Case Approved
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00055552AM21
RA File Number	06AA04002637 AM21
Licence No and Date	0611000084/05/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and

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based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	S. N.	Import item	Qty. Recommended
GENTS SHOES WITH TOE CAPS AND UPPER OF SYNTHETIC LEATHER & PU SOLE AVERAGE WEIGHT OF SOLE 850 GMS (FOOTWEAR)	30000 Pair	1.	Synthetic lining	52500 Sq. Feet.
		2.	Sheet for making insole	1500 Sq. Mtr.
		3.	Polyol	13132 Kg.
		4.	Isocynate	11500 Kg.
		5.	Catalyst	1351 Kg,
		6.	Pigment paste	790 Kg.
		7.	Release Agent	1147 Kg.
		8.	Toe caps with or without strip (Composite/ Aluminium/ Fiber/ Steel) (Net to Net Basis)	30000 Pair
		9.	Insole Socks (Net to Net Basis)	30000 Pair
		10.	Microfiber Leather / Synthetic Leather (Net to Net Basis)(Of relevant specification)	6000 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No.	HQRNORM APPLY 00055924AM21
Case Status	Case Approved
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00055924AM21
RA File Number	07AA04006072 AM21
Licence No and Date	0711000209/06/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export Product (Sl no-1) : Travelling Bag – Backpack(DELL Professional Sleev 14)

Quantity : 25,000 Numbers

Sl. No.	**Item Description**	**Fabric GSM**	**UOM**	Qty. Recommended
1	100% Polyester PU coated printing logo fabric Snowflake fabric (waterproof)/DN	290 GSM	SQM	Net content + 1 % wastage
2	100% Polyester PU coated fabric Snowflake fabric (waterproof)/DN	288 GSM	SQM	Net content + 1 % wastage
3	100% Polyester PU coated fabric 210D/PU HD/DN (full print)	86 GSM	SQM	Net content + 1 % wastage
4	100% Polyester PVC coated fabric 1.00mm Vinyl /DN	842 GSM	SQM	Net content + 1 % wastage
5	Mesh Fabric (pin hole) 230g pin-hole airmesh / DN	230 GSM	SQM	Net content + 1 % wastage

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6	Warp Pile Fabric Uncut (Velvet fabric) 130g Velvet Paste 2mm PU sponge / DN	130 GSM	SQM	Net content + 1 % wastage
7	Polypropylene board (2 Nos. per export item) 0.6mm molded PP board (front bag ON-0341)	--	PCS	Actual + zero wastage
8	Zip Fastner (32mm in running linear meter) 5# Nylon Twill Zipper	--	MTR	Actual + 1% wastage
9	Zip Fastner (40mm in running linear meter) 5# Nylon twill zipper	--	MTR	Actual + 1% wastage
10	Webbing woven fabric 16mm width in running linear meter 16mm nylon fine wave webbing / DN	--	MTR	Actual + 1% wastage
11	Webbing woven fabric 38mm width in running linear meter 38mm imitation nylon fine wave webbing / DN	--	MTR	Actual + 1% wastage
12	Webbing woven fabric 38mm width in running linear meter 38mm imitation nylon fine wave webbing (soft)	--	MTR	Actual + 1% wastage
13	Narrow woven fabric of man made fibre for binding (22mm width in running linear meter) 22mm twill binding / DN	--	MTR	Actual + 1% wastage
14	Narrow woven fabric of man made fibre for binding (20mm width in running linear meter)	--	MTR	Actual + 1% wastage

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	20mm 600D binding			
15	Narrow woven fabric of man made fibre for binding (22mm width in running linear meter) 22mm 300D binding / DN	--	MTR	Actual + 1% wastage
16	Plastic buckle (1 No. per export item) 38mm plastic buckle	--	PCS	Net to Net
17	Slide fastner& parts (1 No. per export item) 5# slider + logo puller / DN	--	PCS	Net to Net
18	Slide fastner& parts (2 nos. per export item) 5# reverse slider + logo puller /DN	--	PCS	Net to Net
19	Plastic hook (2 nos. per export item) 38mm plastic hook	--	PCS	Net to Net
20	Plastic buckle (2 nos. per export item) 16mm D buckle / DN	--	PCS	Net to Net
21	Labels of textile materials (1 No. per export item) Sewing lable (professional sleeves 14 G2NRV)(made in india)	--	PCS	Net to Net
22	Paper Tag (printed) (1 no. per export item)Hangtag (DELL Professional Sleeve 14)(G2NRV)(made in india)	--	PCS	Net to Net

Export Product(Sl no-2) : Travelling Bag – Backpack(DELL Professional Sleev 15)

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Quantity : 30,000 Numbers

Sl. No.	Import Item Description	Fabric GSM	UOM	Qty. Recommended
23	100% Polyester PU coated printing logo fabric Snowflake fabric (waterproof)/DN	290 GSM	SQM	Net content + 1 % wastage
24	100% Polyester PU coated fabric Snowflake fabric (waterproof)/DN	288 GSM	SQM	Net content + 1 % wastage
25	100% Polyester PU coated fabric 210D/PU HD/DN (full print)	86 GSM	SQM	Net content + 1 % wastage
26	100% Polyester PVC coated fabric 1.00mm Vinyl /DN	842 GSM	SQM	Net content + 1 % wastage
27	Mesh Fabric (pin hole) 230g pin-hole airmesh / DN	230 GSM	SQM	Net content + 1 % wastage
28	Warp Pile Fabric Uncut (Velvet fabric) 130g Velvet Paste 2mm PU sponge / DN	130 GSM	SQM	Net content + 1 % wastage
29	Polypropylene board (2 Nos. per export item) 0.6mm molded PP board (front bag ON-0341)	--	PCS	Net to Net
30	Zip Fastner (32mm in running linear meter) 5# Nylon Twill Zipper	--	MTR	Actual + 1% wastage
31	Zip Fastner (50mm in running linear meter) 5# Nylon twill zipper	--	MTR	Actual + 1% wastage
32	Webbing woven fabric 16mm	--	MTR	Actual + 1% wastage

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	width in running linear meter 16mm nylon fine wave webbing / DN			
33	Webbing woven fabric 38mm width in running linear meter 38mm imitation nylon fine wave webbing / DN	--	MTR	Actual + 1% wastage
34	Webbing woven fabric 38mm width in running linear meter 38mm imitation nylon fine wave webbing (soft)	--	MTR	Actual + 1% wastage
35	Narrow woven fabric of man made fibre for binding (22mm width in running linear meter) 22mm twill binding / DN	--	MTR	Actual + 1% wastage
36	Narrow woven fabric of man made fibre for binding (20mm width in running linear meter) 20mm 600D binding	--	MTR	Actual + 1% wastage
37	Narrow woven fabric of man made fibre for binding (22mm width in running linear meter) 22mm 300D binding / DN	--	MTR	Actual + 1% wastage
38	Plastic buckle (1 No. per export item) 38mm plastic buckle	--	PCS	Net to Net
39	Slide fastner& parts (1 No. per export item) 5# slider + logo puller / DN	--	PCS	Net to Net
40	Slide fastner& parts (2 nos. per export item) 5# reverse slider + logo puller /DN	--	PCS	Net to Net

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	41	Plastic hook (2 nos. per export item) 38mm plastic hook	--	PCS	Net to Net
	42	Plastic buckle (2 nos. per export item) 16mm D buckle / DN	--	PCS	Net to Net
	43	Labels of textile materials (1 No. per export item) Sewing lable (professional sleeves 15 FTJD2)(made in india)	--	PCS	Net to Net
	44	Paper Tag (printed) (1 no. per export item) Hangtag (DELL Professional Sleeve 15)(FTJD2)(made in india)	--	PCS	Net to Net
	RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	HQRNORM APPLY 00056080AM21
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00056080AM21
RA File Number	05AA04021848 AM21
Licence No and Date	0511000598/06/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Import content of inputs with complete calculation for requirement of both imported and indigenous items for the manufacture of export product, indicating net import content + Wastage percentage. 2. Complete details of Import items, with specification indicating location in the drawing/design/layout of the bag with its application;

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	3. Production of export product vis-à-vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00056368AM21
Case Status	Case Deferred
Party Name	SUNDAR SONS (INDIA) EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00056368AM21
RA File Number	32AA04003898 AM21
Licence No and Date	3211000210/06/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00056413AM21
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00056413AM21
RA File Number	07AA04006830 AM21
Licence No and Date	0711000233/06/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following:

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	1. CAD, Image, Measurement chart. 2. Complete set of application. 3. Justification for high quantity of lining of 2.74 Sq Mts/Pc for the 2nd product. 4. Placement of input 3 in the export product in the image to be shown and explained The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00056928AM21
Case Status	Case Approved
Party Name	VRIJESH CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00056928AM21
RA File Number	03AA04016447 AM21
Licence No and Date	0311000740/07/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
COTTON /FLAX FABRICS WITH OR WITHOUT OTHER TEXTILE (45% COTTON /35% VISCOS 20% FLAX) CONTAINING FLAX YARN 4500 KGS (COTTON 70% /FLAX 30%)ASSORTED BLEACHED, DYED, UNDYED OR PRINTED.UNDER ITCHS CODE 52122200/52122300/52122500	4500 Kg.	FLAX YARN	4725 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00056930AM21
Case Status	Case Deferred
Party Name	UNITEC FIBRES PRIVATE LIMITED

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Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00056930AM21
RA File Number	03AA04016670 AM21
Licence No and Date	0311000743/07/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Complete set of application. 2. Appendix 4E and all technical details. 3. Percentage wastage claimed. 4. Specific name and catalogue for import item -2. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00057611AM21
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00057611AM21
RA File Number	32AA04004626 AM21
Licence No and Date	3211000220/07/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

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Case No.	HQRNORM APPLY 00057648AM21
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00057648AM21
RA File Number	32AA04004636 AM21
Licence No and Date	3211000219/07/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00057649AM21
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00057649AM21
RA File Number	32AA04004366 AM21
Licence No and Date	3211000202/07/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

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Case No.	HQRNORM APPLY 00056838AM21
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00056838AM21
RA File Number	05AA04021451 AM21
Licence No and Date	0511000596/07/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00058203AM21
Case Status	Case Deferred
Party Name	G.R.CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00058203AM21
RA File Number	062404000066 AM21
Licence No and Date	0611000041/08/01/2021
Norms Committee Decision:	**Decision:** The Committee considered the case as per the agenda along with other relevant papers and noted that both the export products are fabric made out of yarn. Input and output same, meaning thereby no wastage, which does not appear correct as if a manufacturing process is involved, there will be appropriate wastage. Therefore, committee decide to ask the clarification for above said information. The case stands deferred for re-listing.

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Case No.	HQRNORM APPLY 00058467AM21
Case Status	Case Deferred
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00058467AM21
RA File Number	05AA04022800 AM21
Licence No and Date	0511000696/08/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input in export item. 2. Details with net contents of indigenous material used, if any. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00060065AM21
Case Status	Case Approved
Party Name	IMPEL EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00060065AM21
RA File Number	07AA04006986 AM21
Licence No and Date	0711000275/11/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
PP CONTAINER LINER	458545	PP woven fabric(Made	463636 Kg.

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	(Content of PP woven fabric-454545 KGS)	Kg.	up of PP granules rafia grade)	
	Flexible Intermediate Bulk Container Bag(FIBC Bags) made of Polypropylene Tape with UV(Content of Polypropylene Tape with UV-227273 KGS)	239772 Kg.	PP woven fabric(Made up of PP granules rafia grade)	238636 Kg.
	RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	HQRNORM APPLY 00059926AM21
Case Status	Case Approved
Party Name	WINTEK NON WOVEN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00059926AM21
RA File Number	24AA04003186 AM21
Licence No and Date	2411000126/11/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
PP SPUN BOND NON WOVEN FABRIC (56031100)	50000 Kg.	POLYPROPYLENE GRANULES	52500 Kg.
PP SPUN BOND NON WOVEN FABRIC (56031200)	50000 Kg.	POLYPROPYLENE GRANULES	52500 Kg.
PP SPUN BOND NON WOVEN FABRIC (56031300	50000 Kg.	POLYPROPYLENE GRANULES	52500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No.	HQRNORM APPLY 00060670AM21
Case Status	Case Deferred
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00060670AM21
RA File Number	07AA04007054 AM21
Licence No and Date	0711000276/12/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Import content of inputs with complete calculation for requirement of both imported and indigenous items for the manufacture of export product (separately for each export item) indicating net import content + Wastage percentage. 2. Complete details of Import items, with specification indicating location in the drawing/design/layout of the bag with its application; The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00060914AM21
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00060914AM21
RA File Number	07AA04007105 AM21
Licence No and Date	0711000282/12/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD/Lay marker/cutting plan, according to sizes of export item. 2. Indicate the usages of each input in export item along with justification for wastage claimed, if any.

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	The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00061005AM21
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00061005AM21
RA File Number	05AA04023339 AM21
Licence No and Date	0511000735/12/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Coating mixture composition per Kg basis. 2. Percentage content of indigenous input Qty. 3. Justification for use of rubber antioxidant since no rubber is used in export. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00061032AM21
Case Status	Case Deferred
Party Name	JUMBO BAG LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00061032AM21
RA File Number	04AA04005115 AM21
Licence No and Date	0411000180/12/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Wastage details asked for. 2. Net content of each import item in export item

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	The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00062007AM21
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00062007AM21
RA File Number	05AA04023520 AM21
Licence No and Date	0511000760/13/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. 3. Explanation of Nature of input The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00062118AM21
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00062118AM21
RA File Number	32AA04004757 AM21
Licence No and Date	3211000248/13/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size.

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	2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00061948AM21
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00061948AM21
RA File Number	07AA04007060 AM21
Licence No and Date	0711000278/13/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and decided to ask the firm to furnish the following: 1. Paper pattern of each garments 2. Complete calculation. 3. Efficiency. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00061962AM21
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00061962AM21
RA File Number	052404000455 AM21
Licence No and Date	0511000768/13/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following:

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Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

	1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00061994AM21
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00061994AM21
RA File Number	05AA04023230 AM21
Licence No and Date	0511000755/13/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00065328AM21
Case Status	Case Deferred
Party Name	GRI-ALLESET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00065328AM21
RA File Number	03AA04017753 AM21
Licence No and Date	0311001021/19/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following:

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	1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00065551AM21
Case Status	Case Deferred
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00065551AM21
RA File Number	07AA04007313 AM21
Licence No and Date	0711000313/19/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Complete specification of input serial no 10 to 19 and 24 to 42 for export item serial no-01. 2. Complete specification of input serial no 52 to 61 and 71 to 84 for export item serial no-02. 3. Complete specification of input serial no 88 to 91export item serial no-03. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00066054AM21
Case Status	Case Deferred
Party Name	KORRUN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00066054AM21
RA File Number	07AA04007057 AM21
Licence No and Date	0711000279/19/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers

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	and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Complete specification of input serial no 08 to 14 and 21, 23, 24, 34, 35-40 for export item serial no-02. 2. Complete specification of input serial no 46, 48 to 50 and 54, 56 to 69 for export item serial no-03. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00066084AM21
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00066084AM21
RA File Number	05AA04024416 AM21
Licence No and Date	0511000860/19/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and note that firm has submitted a amended copy of Adv. Authorisation for export item at s.n.-2 from Mens Full Sleevs to Mens Half Sleevs Shirt. The committee went through the details submitted in this case and decided to ask the firm to furnish the following: 1. Revised CAD, Image and Measurement chart. 2. Complete set of application. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00066876AM21
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00066876AM21
RA File Number	05AA04025335 AM21
Licence No and Date	0511000882/20/01/2021

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Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00067794AM21
Case Status	Case Deferred
Party Name	ORIENT FASHION EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00067794AM21
RA File Number	05AA04025437 AM21
Licence No and Date	0511000914/21/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00068659AM21
Case Status	Case Approved
Party Name	CHOWDHARY OVERSEAS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00068659AM21
RA File Number	06AA04003029 AM21
Licence No and	0611000124/22/01/2021

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Date	
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to approve the input output norm as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	Harness made of Non Leather Textile Chaps (Import content 2951 KG 100% POLYESTER KNITTED FABRIC GSM:390(4319 KG PU Synthetic Leather,60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 660 , 994 KG PU Synthetic Leather, 60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 500 , 659 KG PU Synthetic Leather, 35% Polyurethane + 65% Polyester, Backing is Woven, GSM: 260)	26805 Pairs	Polyester Knitted Fabric, Width 54 Inch, GSM: 390 +/- 10%	3098 Kg.
			PU Synthetic Leather, 60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 660 +/- 10%, Width : 54 Inch	4534 Kg.
			PU Synthetic Leather, 60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 500 +/- 10%, Width : 54 Inch	1043 Kg.
			PU Synthetic Leather, 35% Polyurethane + 65% Polyester, Backing is Woven, GSM: 260 +/- 10%, Width : 54 Inch	691 Kg.
2.	Harness made of Non Leather Textile Chaps (Import content 1024 KG 100% POLYESTER KNITTED FABRIC GSM:390(3091 KG PU Synthetic Leather,60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 660 , 720 KG PU Synthetic Leather,	17600 Pairs	Polyester Knitted Fabric, Width 54 Inch, GSM: 390 +/- 10%	1075 Kg.
			PU Synthetic Leather, 60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 660 +/- 10%, Width : 54 Inch	3245 Kg.

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		60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 500 , 403 KG PU Synthetic Leather, 35% Polyurethane + 65% Polyester, Backing is Woven, GSM: 260)		PU Synthetic Leather, 60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 500 +/- 10%, Width : 54 Inch	755 Kg.
				PU Synthetic Leather, 35% Polyurethane + 65% Polyester, Backing is Woven, GSM: 260 +/- 10%, Width : 54 Inch	423 Kg.
	3.	Harness made of Non Leather Textile CHAPS (Import content 1480 KG PU Synthetic Leather,60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 660 , 356 KG PU Synthetic Leather, 60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 500 , 261 KG PU Synthetic Leather, 35% Polyurethane + 65% Polyester, Backing is Woven, GSM: 260	6210 Pairs	PU Synthetic Leather, 60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 660 +/- 10%, Width : 54 Inch	1553 Kg.
				PU Synthetic Leather, 60% Polyurethane + 40% Polyester, Backing is Woven, GSM: 500 +/- 10%, Width : 54 Inch	373 Kg.
				PU Synthetic Leather, 35% Polyurethane + 65% Polyester, Backing is Woven, GSM: 260 +/- 10%, Width : 54 Inch	274 Kg.
	RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	HQRNORM APPLY 00069639AM21
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00069639AM21

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RA File Number	03AA04020042 AM21
Licence No and Date	0311001203/25/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00071032AM21
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00071032AM21
RA File Number	05AA04026092 AM21
Licence No and Date	0511000953/27/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00072201AM21
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021

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HQ File Number	HQRNORM APPLY 00072201AM21
RA File Number	05AA04026754 AM21
Licence No and Date	0511000972/28/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00072204AM21
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00072204AM21
RA File Number	05AA04026563 AM21
Licence No and Date	0511000971/28/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00072248AM21
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00072248AM21
RA File Number	05AA04026085 AM21

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Licence No and Date	0511000969/28/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
GIRLS SHORTS OF 100% COTTON YARN DYED DENIM WOVEN FABRIC. GSM. 163 (+/-10%), STYLE NO. AW461	857 Nos.	100% COTTON YARN DYED DENIM WOVEN FABRIC. GSM. 163 (+/-10%)	1320 Sq. Mtr. @ 1.54 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00071640AM21
Case Status	Case Deferred
Party Name	PRET INTERPRET CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00071640AM21
RA File Number	07AA04007581 AM21
Licence No and Date	0711000367/28/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00072250AM21
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED

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Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00072250AM21
RA File Number	05AA04026802 AM21
Licence No and Date	0511000974/28/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00071679AM21
Case Status	Case Deferred
Party Name	FLEXITUFF VENTURES INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00071679AM21
RA File Number	56AA04001814 AM21
Licence No and Date	5611000083/28/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority, decided to ask the firm to furnish the generic name and catalogue of import item no 02 and its function. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00072350AM21
Case Status	Case Approved
Party Name	ACME UNIVERSAL SAFEZONE 9 PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00072350AM21
RA File Number	56AA04001905 AM21

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Licence No and Date	5611000085/28/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
INDUSTRIAL SAFETY SHOES	480000 Pairs	ANTI STATIC STROBEL INSOLE (NON-WOVEN)(Relevant shape and size)	Net to Net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00071687AM21
Case Status	Case Deferred
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00071687AM21
RA File Number	05AA04026726 AM21
Licence No and Date	0511000967/28/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00072059AM21
Case Status	Case Deferred

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Party Name	DAKS INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00072059AM21
RA File Number	05AA04026750 AM21
Licence No and Date	0511000983/28/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Import content of inputs with complete calculation for requirement of both imported and indigenous items for the manufacture of export product (separately for each export item) indicating net import content + Wastage percentage. 2. Complete details of Import items with specification indicating location in the drawing/design/layout of the bag with its application; 3. Details of export items (giving style number etc.) with specification etc. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00072178AM21
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00072178AM21
RA File Number	05AA04026830 AM21
Licence No and Date	0511000966/28/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

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Case No.	HQRNORM APPLY 00072958AM21
Case Status	Case Approved
Party Name	ECO TECHFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00072958AM21
RA File Number	13AA04005630 AM21
Licence No and Date	1311000124/29/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority, committee decided to approve the norms for above said Adv. Authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00073251AM21
Case Status	Case Deferred
Party Name	SUNDAR SONS (INDIA) EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00073251AM21
RA File Number	32AA04005290 AM21
Licence No and Date	3211000332/29/01/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate stage wise wastage during manufacturing fabric from yarn. The weight of fabric should be indicated in Sq. Meters. 2. GSM of fabric used to manufacture export items and blend ratio of fabric used to manufacture export item no.2. 3. Net content of Fax yarn in fabric per sq. meter used for manufacture export item no.2. 4. Image/sketch and measurement chart according to sizes of export item. 5. Indicate the usages of each input in export item along with justification for wastage

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	claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00074720AM21
Case Status	Case Approved
Party Name	THREADS (INDIA) LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00074720AM21
RA File Number	06AA04003227 AM21
Licence No and Date	0611000142/01/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
POLYESTER SEWING THREADS	123673 Kg.	HT Polyester filament yarn	125000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00074578AM21
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00074578AM21
RA File Number	05AA04027058 AM21
Licence No and Date	0511001028/01/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers

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	and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00075610AM21
Case Status	Case Approved
Party Name	ACME UNIVERSAL SAFEZONE 9 PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00075610AM21
RA File Number	56AA04001957 AM21
Licence No and Date	5611000089/02/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
Export Industrial Safety Shoes	121000 Pairs	Steel Toe Cap(With Relevant specification and size)	Net to Net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00075773AM21
Case Status	Case Approved
Party Name	PLATINUM TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00075773AM21
RA File Number	03AA04020770 AM21

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Location: DGFT(HQ)

Licence No and Date	0311001300/03/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted application copy. The committee went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00076159AM21
Case Status	Case Approved
Party Name	SWAYAM POLY PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00076159AM21
RA File Number	08AA04007199 AM21
Licence No and Date	0811000537/03/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
Nonwoven Bags(Net Content in the export product 50000 KGS of Polypropylene Granules)	50000 Kg.	Polypropylene Granules	53500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	HQRNORM APPLY 00076341AM21
Case Status	Case Deferred
Party Name	KIWI ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00076341AM21

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RA File Number	05AA04028473 AM21
Licence No and Date	0511001099/03/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Import content of inputs with complete calculation for requirement of both imported and indigenous items for the manufacture of export product (separately for each export item) indicating net import content + Wastage percentage. 2. Complete details of Import items with specification indicating location in the drawing/design/layout of the bag with its application; 3. Details of export items (giving style number etc.) with specification etc. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00077186AM21
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077186AM21
RA File Number	32AA04005373 AM21
Licence No and Date	3211000361/04/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00077221AM21

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Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077221AM21
RA File Number	32AA04005354 AM21
Licence No and Date	3211000356/04/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00076508AM21
Case Status	Case Approved
Party Name	UNIRAY MEDICAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00076508AM21
RA File Number	03AA04021830 AM21
Licence No and Date	0311001477/04/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
PROTECTIVE APRON FOR X - RAY. ((NET CONTENT OF (1)COATED POLYESTER FABRIC WITH PCM IS 3809.53 SQ.METER	15122 Nos.	COATED POLYESTER FABRIC WITH PCM	3886 Sq. Mtr.
(2) NET CONTENT OF PU COATED			

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	POLYESTER FABRIC IS 25714.29 SQ.MTR)		PU COATED POLYESTER FABRIC	26229 Sq. Mtr
	RA concerned may take necessary action subject to compliance of other usual conditions			

Case No.	HQRNORM APPLY 00076739AM21
Case Status	Case Rejected
Party Name	GLOBAL ATTIRE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00076739AM21
RA File Number	32AA04005424 AM21
Licence No and Date	3211000362/04/02/2021
Norms Committee Decision:	The Committee considered the case as per agenda along with other relevant papers and noted that export item description does not show complete specification which includes Numbers of layers and constituent fabric of each layer, GSM of each layer. Hence, Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions**.**

Case No.	HQRNORM APPLY 00077185AM21
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077185AM21
RA File Number	32AA04005352 AM21
Licence No and Date	3211000357/04/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of

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	inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00077788AM21
Case Status	Case Approved
Party Name	ANAR COIR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077788AM21
RA File Number	32AA04005558 AM21
Licence No and Date	3211000383/05/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and based on recommendation of Tech auth. Letter dated 21.09.2021, committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
COIR PITH CONTAINING 60% COCOPEAT AND 40% WOOD FIBRE (HYDRA FIBRE 160WB - CFHF160WBX)	375 MT	HYDRA FIBRE 160 WB INTL CFHF160WBX	150 MT
COIR PITH CONTAINING 60% COCOPEAT AND 40% WOOD FIBRE (HYDRA FIBRE 365WB - CFHF365WBX)	75 MT	HYDRA FIBRE 365 WB INTL CFHF365WBX	30 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No.	HQRNORM APPLY 00077842AM21
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077842AM21
RA File Number	05AA04028537 AM21
Licence No and Date	0511001107/05/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
Girls Dress MADE OF 100 PERCENT COTTON WOVEN PRINTED FABRIC GSM 90 (TOLERANCE+/- 10%), STYLE ADELE DRESS 41728-3	1062 Nos.	100 PERCENT COTTON WOVEN PRINTED FABRIC GSM (TOLERANCE+/- 10%),	2265 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	HQRNORM APPLY 00077575AM21
Case Status	Case Deferred
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077575AM21
RA File Number	32AA04005579 AM21
Licence No and Date	3211000393/05/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers. The committee went through the details submitted in this case and decided to defer the case for examination.

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	The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00077845AM21
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077845AM21
RA File Number	05AA04028223 AM21
Licence No and Date	0511001108/05/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES DRESS MADE OF 100 PERCENT COTTON WOVEN PRINTED FABRIC GSM 84 +/- 10%. STYLE LA KELLY DRESS	2498 Nos.	100 PERCENT COTTON WOVEN PRINTED FABRIC GSM 84 +/- 10%	11290 Sq. Mtr. @ 4.52 Sq. Mtr./Pc
LADIES SKIRT MADE OF 100 PERCENT COTTON WOVEN PRINTED FABRIC GSM 84+/- 10%. STYLE LA TINA SKIRT	2390 Nos.	100 PERCENT COTTON WOVEN PRINTED FABRIC GSM 84+/- 10%.	7912 Sq. Mtr. @ 3.31 Sq Mtr../Pc

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	HQRNORM APPLY 00077661AM21
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021

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HQ File Number	HQRNORM APPLY 00077661AM21
RA File Number	05AA04028783 AM21
Licence No and Date	0511001115/05/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
Ladies Romper Made of 100% Rayon Printed Woven Fabric GSM 140(+/-10%)	5680 Nos.	100% Rayon Printed Woven Fabric GSM 140(+/-10%)	11644 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	HQRNORM APPLY 00077711AM21
Case Status	Case Approved
Party Name	MARKLON TEX IN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077711AM21
RA File Number	52AA04004387 AM21
Licence No and Date	5211000258/05/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
PP SPUN BONDED NON WOVEN FABRICS	300000 Kg.	PP GRANULES	315000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No.	HQRNORM APPLY 00077751AM21
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077751AM21
RA File Number	05AA04028715 AM21
Licence No and Date	0511001116/05/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES LONG FLAYER DRESS OF 100 PERCENT POLYESTER DYED WOVEN FABRIC. GSM. 89+/-10%, STYLE NO. '563196-567262	3010 Nos.	100 PERCENT POLYESTER DYED WOVEN FABRIC. GSM. 89+/-10%	21070 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00077756AM21
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077756AM21
RA File Number	05AA04028597 AM21
Licence No and Date	0511001103/05/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

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	Export item	Qty.	Import item	Qty. Recommended
	LADIES JACKET MADE OF 100 PERCENT COTTON WOVEN DYED VELVET FABRIC GSM 200 +/-10%, STYLE OO214K62 ARDN JKT	192 Nos.	100 PERCENT COTTON WOVEN DYED VELVET FABRIC GSM 200 +/-10%,	532 Sq. Mtr.
	RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	HQRNORM APPLY 00077780AM21
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00077780AM21
RA File Number	05AA04028768 AM21
Licence No and Date	0511001137/05/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Indicate the net contents of each input against export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages of each input (Knitted fur fabric and Woven fabric etc.) in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00078747AM21
Case Status	Case Deferred
Party Name	PRECISE SEAMLESS APPARELS PRIVATE LIMITED

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Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00078747AM21
RA File Number	05AA04029088 AM21
Licence No and Date	0511001130/08/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers. The committee went through the details submitted in this case and noted that firm has submitted the sample of export product, technical details. The committee went through the details submitted in this case and decided to call the applicant for personal hearing along with sample of product at various stages of manufacturing and with the justification for the wastage claimed and requirement of input per pc of export product. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00078827AM21
Case Status	Case Approved
Party Name	NEXG APPARELS LLP
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00078827AM21
RA File Number	03AA04022143 AM21
Licence No and Date	0311001520/08/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
DEFINE PROFLAME COVERALLS IFR STANDARD COVERALL- Made from Aramid Fibre Woven Fabric. Brand Of Woven Fabric Nomex/ (Teijin Conex/Define/Other Aramid Blend Composition : (93percent	10000 Nos.	Aramid Fibre Woven Fabric Brand Nomex/Teijin Conex/Define/Other Aramid(93 percent Meta-aramid / 5percent Para-aramid / 2 percent Anti Static) GSM: 4.5oz/150gsm (+/-5 percent) Width:150cm	4.05 Sq. Mtr./Pc

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	Meta-aramid / 5percent Para-aramid / 2percent Anti Static) GSM: 4.5oz/150gsm Width:150cm Colors : Assorted)		(+/-5 percent) Colors : Assorted	
	RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	HQRNORM APPLY 00079132AM21
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00079132AM21
RA File Number	07AA04008020 AM21
Licence No and Date	0711000460/08/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD/Lay marker/cutting plan, according to sizes of export item. 2. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00080124AM21
Case Status	Case Approved
Party Name	JK NON-WOVEN BAGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00080124AM21
RA File Number	52AA04005759 AM21
Licence No and Date	5211000166/09/02/2021

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Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	Qty.	Import item	Qty. Recommended
SPUNBOND NON WOVEN FABRICS(POLY PROPYLENE NON WOVEN FABRICS)	200 MT	POLYPROPYLENE GRANULES	210 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORM APPLY 00080180AM21
Case Status	Case Deferred
Party Name	RATANMOTI TEXFAB (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00080180AM21
RA File Number	31AA04005974 AM21
Licence No and Date	3111000153/09/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. Nature of fabric and its specification, GSM. 2. Manufacturing process and stage wise wastage. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00080263AM21
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00080263AM21

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RA File Number	05AA04029269 AM21
Licence No and Date	0511001203/09/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00080302AM21
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00080302AM21
RA File Number	05AA04029817 AM21
Licence No and Date	0511001202/09/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00080307AM21
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00080307AM21
RA File Number	05AA04028825 AM21
Licence No and	0511001171/09/02/2021

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Location: DGFT(HQ)

Date	
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant documents and went through the details submitted in this case and decided to ask the firm to appear before norms committee for “personal hearing” with sample to explain their case and justify the high requirement of input fabric.. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00079742AM21
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00079742AM21
RA File Number	05AA04028792 AM21
Licence No and Date	0511001155/09/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. To provide Sketch/Image, Measurement chart of export item provided by buyer. 2. Indicate the usages of each input in export item along with justification for wastage claimed, if any. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00079747AM21
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00079747AM21
RA File Number	05AA04028300 AM21
Licence No and Date	0511001157/09/02/2021

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Norms Committee Decision:	The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted application copy. The committee went through the details submitted in this case and decided to defer the case for examination. The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00081738AM21
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00081738AM21
RA File Number	03AA04022380 AM21
Licence No and Date	0311001649/11/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00082485AM21
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00082485AM21
RA File Number	05AA04030329 AM21
Licence No and Date	0511001249/12/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following:

This document has been digitally signed by MANOJ KUMAR MEENA , Deputy Director,DGFT(HQ) on 29-Oct-2021.

Signature Not Verified

Digitally Signed:
Name: MANOJ KUMAR MEENA(
Deputy Director)
Date: 29-Oct-2021 16:11:19
Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

	1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

Case No.	HQRNORM APPLY 00082980AM21
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00082980AM21
RA File Number	05AA04028303 AM21
Licence No and Date	0511001250/12/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority, committee decided to approve the norms for above said Adv. Authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORMAPPLY00084148AM21
Case Status	Case Deferred
Party Name	GRI-ALLESET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00084148AM21
RA File Number	03AA04016634 AM21
Licence No and Date	0311001274/15/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of technical authority ,decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application The case stands deferred for re-listing.

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Case No.	HQRNORMAPPLY00084485AM21
Case Status	Case Approved
Party Name	SOLIFLEX PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00084485AM21
RA File Number	07AA04006445 AM21
Licence No and Date	0711000486/15/02/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

Export item	**Qty.**	**Import item**	**Qty. Recommended**
FLEXIBLE INTERMEDIATE BULK CONTAINERS (CONTAINING PP WOVEN FABRICS 200000 KGS)	200000 Kg.	PP WOVEN FABRICS	204000 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	HQRNORMAPPLY00099141AM21
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202122/ 5 and 15/09/2021
HQ File Number	HQRNORM APPLY 00099141AM21
RA File Number	05AA04037940 AM21
Licence No and Date	0511001589/08/03/2021
Norms Committee Decision:	The Committee considered the case as per the agenda along with other relevant papers and based on recommendation of Tech auth., committee decided to approve the norms as under:

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Location: DGFT(HQ)

Export item	Qty.	Import item	Qty. Recommended
Ladies Romper Made of 100% Polyester Printed Woven Fabric GSM 168(+/-10%)	1950 Nos.	100% Polyester Printed Woven Fabric Filament Yarn Textured GSM 168(+/-10%)	4196 Sq. Mtr.
Ladies Romper Made of 100% Rayon Yarn Dyed Woven Fabric GSM 123(+/-10%)	3425 Nos.	100% Rayon Yarn Dyed Woven Fabric GSM 123(+/-10%)	4387 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

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